

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.16 of 2016 &
IA No.34 of 2016**

Dated: 21st January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matte of:-

Gupta Energy Pvt. Ltd.

....Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Deepa Chawan
Mr. H.S. Jaggi
Mr. V.C. Shukla

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan for R.1

ORDER

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 12.2.2016. Dasti in addition is permitted.

List the matter on **12.02.2016.**

(I. J. Kapoor)
Technical Member
Ts/dk

(Justice Ranjana P. Desai)
Chairperson